

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 85/(MAH)/2017  
CA No.

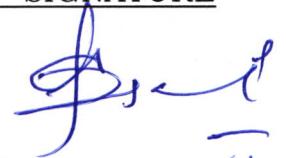
CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE PARTIES: Shankar Ashanna Gaddam  
V/s.  
Achanak Associates Realtors Pvt.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Abhijeet Desai	Adv for R.4	
2	Ram Upadhyay	Adv for Petitioner	
3)	Shahaji Pawar	Party in Person (Respondent No 7)	

ORDER  
C.P. No. 85/241-242/NCLT/MB/MAH/2017 *Mes*

1. The Learned Representative for the Petitioner is present.
2. R-7 in person and the Learned Representative for R.4 are present.
3. From the side of the Petitioner the translation is yet to be finalized. The translation of the Respondent is on record. Time is granted.
4. The matter is now listed for hearing on **17.04.2017 at 2.30 PM**. Date is communicated to both the sides.

*28*  
Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **18.04.2017**